

(42)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1045/(MAH)/2017
M.A. No. 534/2017, 535/2017
609/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Vandana Udhyog Ltd. (VUL)

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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- | | | | |
|----|--|---|---|
| 1. | ASHISH PYASZ
a/w UMANG THAKAR | Advocates
ilb Div & Dir
Associates
Adv. for custodial management |  |
| 2. | SHRUTI SARDESAI
For IRP, AADESH MEHTA | Counsel |  |
| 3. | Abhishek Adke | Advocates
for Applicants |  |

ORDER
MA 534/2017, 535/2017 & 609/2017 IN CP No.
1045/I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)